

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 114
(IB)-474(PB)/2018

IN THE MATTER OF:

Phoenix ARC Pvt. Ltd.
v.

.....

Petitioner

Anush Finlease & Construction Pvt. Ltd.

.....

Respondent

SECTION : UNDER SECTION 7 of the IBC, 2016

Order delivered on 18.09.2018

Coram:

Dr. Deepti Mukesh
Hon'ble Member(Judicial)

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:-

For the Petitioner(s):

Ms. Sonnakshi Dhiman & Mr. Suresh Dobhal,
Advs.

For the Respondent(s):

-

ORDER

Ld. Counsel for the applicant states that the matter is settled and further submits that she has instructions to pray for the withdrawal of the said application as per the settlement made parties. The application is allowed to be withdrawn.

Application is disposed of as withdrawn.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

18.09.2018
Ritu Sharma

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)